

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 140(ND)16**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016**

**NAME OF THE COMPANY: M/s. Sanjeev Mittal & Anr. V/s. M/s. Shubham Rolling Mills Pvt. Ltd. & ors.**

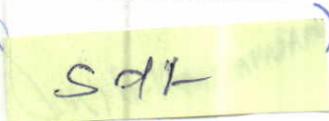
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Anun Saxena	Adv	] Petitioner 1 & 2	
2.	Anushri Singh	Adv		
3.	ASHUTOSH CURIA	Advocate	Respondents	

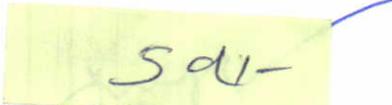
**ORDER**

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given one week's time to file the reply. Learned counsel for the petitioner shall be at liberty to file the rejoinder, if any, within a period of one week thereafter.

List on 17.11.2016.

  
sd/-

**(R.Varadharajan)**  
**Member (Judicial)**

  
sd/-

**(Maharaj Krishan Hanjura)**  
**Member (Judicial)**